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Master Plan for construction of police quarters in Mysore

958. SHRI H. S. NARASIAH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government of Mysore has submitted a Master Plan for construction of residential buildings for low paid police officials and sought financial assistance for the same from the Central Government:
- (b) if so, the details of the master plan and the estimated cost for its execution; and
- (c) the extent of financial assistance to be likely sanctioned?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

- (b) The Master Plan submitted by the Government of Mysore envisages an expenditure of Rs. 37 crores for con struction of residential accommodation for non-gazetted police personnel over a period of 7 years.
- (c) Under the Police Housing Scheme, the total amount available for financial assistance to the various States during the financial year 1973-74 is Rs. 4.50 crores and out of this a sum of Rs. 32.50 lakhs has been allocated to the Government of Mysore.

Employment of ex-servicemen in B.S.F., C.R.P.

959. SHRI JAGAN NATH BHARDWAJ: Will the Minister of HOME AFFAIRS be pleased to state the share of Himachal Pradesh in the matter of Employment of ExArmy Personnel in Border Security Force, Central Reserve Police, and Central Industrial Security Force?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): There are 1685. 7200 and 1457 ex-Army personnel employed in the Border Security Force, the Central Reserve Police Force and the Central Industrial Security Force respectively. Out of this number, ex-

Army personnel belonging to Himachal Pradesh in) the three forces are 164, 652 and 60 respectively.

Redressal of grievances of Central Government Employees

960. SHRI D. K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some members of Class III and IV employees of the his Ministry represented their grievances in writing or verbal to him and the Prime Minister at the 'get-to-gether' in Hyderabad House during the 1st week of March, 1973 regarding (i) stagnation in then-respective grades for years (ii) non-allotment of Government quarters even after completing 15-20 years of service at Delhi, New Delhi; and
- (b) if so, what steps have been taken so far or proposed to be taken by Gov-ennment for the redressal of such grievances?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) The Deptt. of Personnel looked into the problem of stagnation in Class III and IV. A final decision will however be taken by Government after considering the relevant recommendations of the Third Pay Commission.

As regards residential accommodation the staff represented that (i) in Class IV quarters in Panchkuin Road rapairs and additions and improvements were required; (ii) Government quarters had not been allotted even after completing 15-20 years of service at New Delhi.

The matter was discussed with the Ministry of Works and Housing who are taking necessary action for removing the grievances of Class IV employees living in Panchkuin Road. But as regards the long wait for Government accommodation it seems that because of acute constraint of resources, no immediate improvement is feasible.